

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3517
ANSWERED ON:17.04.2000
DEALERSHIPS OF LUBRICANTS TO SCS/STS
SURESH PASI

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether various public sector oil companies under his Ministry appoint/engage persons/firms as dealers for transportation, carry and forward as well as sale of various petroleum products such as Lubricants;
- (b) if so, whether any provisions have been made for reserving a quota in such dealerships/agencies for SCs/STs;
- (c) if so, the number of such dealerships awarded to the persons belonging to the SCs/STs during the last three year as compared to the total dealerships and their percentage; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STTE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SH.SANTOSH GANGWAR)

- (a) Oil marketing companies appoint persons/firms as dealers/reseller, transporters and distributors for marketing of various petroleum products including lubricants and have appointed clearing and forwarding agents.
- (b) to (d): As per the Governments guidlinies 25% of dealerships/distributorships are reserved for SC/STs.Appointment of dealers/distributors is a continuous process and every effort is made by the public sector oil marketing companies to maintain the required reservation percentage for SCs/STs.However, the trnsportation contract is generally awarded on tender basis and the lowest quote gets the assignment.